

Foreign players for delayed national highways projects

2359. SHRI ABDUL WAHAB: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to invite foreign players in the construction of delayed National Highway projects with a view to complete them within the stipulated period; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) 100% foreign direct investment (FDI), on automatic route, is permissible in the highway sector. Foreign companies are free to bid in new projects if they meet the technical and financial qualification requirements prescribed in the bid documents.

Deaths due to road accidents

2360. SHRI RAM KUMAR KASHYAP:

SHRI D. KUPENDRA REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that about hundreds of lives are lost daily due to deadly road accidents in the country according to the data of the National Crime Records Bureau (NCRB);

(b) if so, the details thereof;

(c) whether according to the latest data released by NCRB, speeding and dangerous driving were the biggest reasons for road fatalities and more than 16 people died every hour on an average in road accidents in India; and

(d) the steps taken to prevent or reduce such rate of mortalities due to road accidents in the country and to provide speedy medical aid to victims?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Transport Research Wing (TRW) of Ministry of Road Transport and Highways compiles the road accidents data from the States and publish on annual basis. As per the latest publication of TRW, the number of persons killed per day in the country due to road accidents during last three calendar years *i.e.* 2011, 2012 and 2013 are as under:

	2011	2012	2013
Total Number of Persons Killed in Road Accidents	1,42,485	1,38,258	1,37,572
Persons Killed in Road Accidents per Day	390.37	378.79	376.91

According to the latest publication of National Crime Records Bureau (NCRB), 1,41,526 persons were killed in road accidents during the calendar year 2014.

(c) According to the latest data released by NCRB, over speeding and dangerous/careless driving or overtaking caused 47.9% (48,654 out of 1,42,362) and 41.5% (42,127 out of 1,42,362) respectively of total road fatalities during 2014.

(d) The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:

- (i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (ii) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- (iii) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- (iv) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- (v) Road safety has been made an integral part of road design at planning stage.
- (vi) Road Safety Audit of selected stretches of National Highways.
- (vii) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- (viii) Advocacy/Publicity campaign on road safety through the electronic and print media.
- (ix) Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- (x) Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development

on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.

- (xi) Identification and rectification of black spots (accident prone spots).
- (xii) Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon – Jaipur, Vadodara – Mumbai stretch of National Highways No. 8 and Ranchi – Rargaon – Mahulia stretch of National Highway No. 33.

Accidents due to driving under influence of alcohol or narcotics

2361. SHRI DEREK O'BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of accidents that occurred in the country during the last five years due to driving under the influence of alcohol or narcotics and how many of these were hit-and-run cases;

(b) the number of such accidents that led to fatalities;

(c) the number of such cases in which the culprits were apprehended and convicted; and

(d) the measures taken by Government to reduce drunken driving in the country and penalize those causing harm to others by driving under the influence of alcohol or drugs?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) The number of accidents and persons killed due to intake of alcohol/drugs by drivers for the calendar years 2009 to 2013 is as under:

Year	Number of Accidents	Number of persons killed
2009	27,152	9,307
2010	31,000	9,976
2011	24,655	10,553
2012	23,979	7,835
2013	20,290	6,463

The information on hit and run cases due to drunken driving is not separately compiled. However, the total number of accidents and persons killed as a result of